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O.A. No.48/2011

ORDER DATED 6th MAY, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

As the grievance of the applicant is redressed as stated by Sri S.K. Ojha, Ld. Standing Counsel for the Rlys. and this is not disputed by the Ld. Counsel for the applicant. Hence, this O.A. is dismissed as becoming infructuous


MEMBER JUDL.


MEMBER ADMN.

K.B